

12.26 hrs.

BUSINESS ADVISORY COMMITTEE

[English]

Twenty-Sixth Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
FOOD AND CIVIL SUPPLIES (SHRI
H. K. L. BHAGAT) : I beg to move :

"That this House do agree with the
Twenty-Sixth Report of the Business
Advisory Committee presented to the
House on the 7th August, 1986."

MR. SPEAKER : The question is :

"That this House do agree with the
Twenty-Sixth Report of the Business
Advisory Committee presented to the
House on the 7th August, 1986."

The motion was adopted

12.26½ hrs.

**CONSTITUTION (FIFTY-FOURTH
AMENDMENT) BILL* 1986**

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND JUSTICE
(SHRI H. R. BHARDWAJ) : I beg to move
for leave to introduce a Bill further to amend
the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a
Bill further to amend the Constitution
of India."

The motion was adopted

SHRI H. R. BHARDWAJ : Sir, I
introduce** the Bill.

* Published in Gazette of India Extra-
ordinary. Part-II Section 2, dated
8.8.1986.

** Introduced with the recommendation of
the President.

12.27 hrs.

**TAMIL NADU LEGISLATIVE COUNCIL
(ABOLITION) BILL* 1986**

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND JUSTICE
(SHRI H. R. BHARDWAJ) : I beg to
move for leave to introduce a Bill to provide
for the abolition of the Legislative Council
of the State of Tamil Nadu and for matters
supplemental, incidental and consequential
thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a
Bill to provide for the abolition of the
Legislative Council of the State of
Tamil Nadu and for matters supple-
mental, incidental and consequential
thereto."

The motion was adopted.

SHRI H. R. BHARDWAJ : Sir, I in-
troduce the Bill.

12.28 hrs.

**NATIONAL SECURITY GUARD BILL*
1986**

[English]

THE MINISTER OF HOME AFFAIRS
(S. BUTA SINGH) : I beg to move for leave
to introduce a Bill to provide for the con-
stitution and regulation of an armed force of
the Union for combating terrorist activities
with a view to protecting States against in-
ternal disturbances and for matters connected
therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a
Bill to provide for the constitution
and regulation of an armed force of
the Union for combating terrorist

* Published in Gazette of India Extra-
ordinary. Part-II, Section 2, dated
8.8.1986.